

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:**

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PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER : --  
PETITION NUMBER : CP/CA/113/2023  
NAME OF THE PETITIONER : Mrs Shaik Sofia Begum & 3 Ors  
NAME OF THE RESPONDENT(S) : Cuddapah Star Barytes Pvt Ltd & 5 Ors  
UNDER SECTION : Sec 241-242 r/w 59 of CA,2013  
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**ORDER**

Representing Counsel Mr.Ujjwal Jain appears for the Petitioner. Representing Counsel Mr.Wilson appears for Respondents No.1, 3, 4, 5 & 6.

Representing Counsel for the Petitioner submits that application has been served on the Respondents. Affidavit of Service filed.

It is stated that except Respondent No.2 all other Respondents have filed their reply/counter.

Ld. Counsel for the Petitioner is directed to take fresh steps for service on Respondent No.2 and file Affidavit of Service.

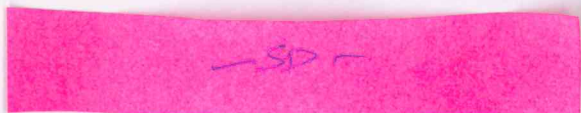
Rejoinder, if any, be filed within **two weeks** thereafter.

List the Petition on **04.12.2023** for appearance/hearing.

Interim order to continue till then.

  
VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)

ss

  
SANJIV JAIN  
MEMBER (JUDICIAL)